

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2286**  
**TO BE ANSWERED ON 5<sup>TH</sup> AUGUST, 2022**

**EQUITABLE GEOGRAPHICAL DISTRIBUTION OF SEZs**

2286. SHRI MASTHAN RAO BEEDA:  
SHRI AYODHYA RAMI REDDY ALLA:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether it is a fact that only 268 Special Economic Zones (SEZs) are functioning out of the 358 notified SEZs, if so, the details thereof and the reasons therefor;
- (b) whether Government proposes to operationalise the remaining SEZs, if so, the details thereof and if not, the reasons therefor; and
- (c) whether Government has taken any steps to ensure equitable geographical distribution of SEZs, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

**(a) to (c):** As on date, 376 Special Economic Zones (SEZs) are notified out of which 268 SEZs are operational. SEZs are set up under the SEZs Act, 2005 and SEZs Rules, 2006, and are primarily private investment driven. Operationalisation of SEZ is a long term process and delay in commencement of commercial operations of the SEZs is due to various reasons which include time taken in getting approvals from statutory/State Government bodies, changes in business climate, changes in fiscal incentives, etc. States/Union Territories-wise distribution of SEZs in the country is at **Annexure**.

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**Annexure to the Rajya Sabha Unstarred Question No. 2286 for reply on 5<sup>th</sup> August, 2022.**

| States/UTs         | Central Government SEZs set up prior to the enactment of SEZs Act, 2005 | State Government/Private Sector SEZs set up prior to the enactment of SEZs Act, 2005 | Total Notified SEZs (Including prior to SEZs Act + under the SEZs Act, 2005) | Total Operational SEZs (Including prior to SEZs Act + under the SEZs Act, 2005) |
|--------------------|---|--|--|---|
| Andhra Pradesh     | 1   | 0  | 28   | 24  |
| Chandigarh         | 0   | 0  | 2  | 2   |
| Chhattisgarh       | 0   | 0  | 1  | 1   |
| Delhi              | 0   | 0  | 0  | 0   |
| Goa                | 0   | 0  | 3  | 0   |
| Gujarat            | 1   | 2  | 25   | 21  |
| Haryana            | 0   | 0  | 21   | 7   |
| Jharkhand          | 0   | 0  | 2  | 0   |
| Karnataka          | 0   | 0  | 50   | 34  |
| Kerala             | 1   | 0  | 25   | 20  |
| Madhya Pradesh     | 0   | 1  | 8  | 5   |
| Maharashtra        | 1   | 0  | 46   | 37  |
| Manipur            | 0   | 0  | 1  | 0   |
| Nagaland           | 0   | 0  | 2  | 0   |
| Odisha             | 0   | 0  | 5  | 5   |
| Puducherry         | 0   | 0  | 0  | 0   |
| Punjab             | 0   | 0  | 3  | 3   |
| Rajasthan          | 0   | 2  | 6  | 3   |
| Sikkim             | 0   | 0  | 0  | 0   |
| Tamil Nadu         | 1   | 4  | 59   | 50  |
| Telangana          | 0   | 0  | 57   | 35  |
| Tripura            | 0   | 0  | 1  | 0   |
| Uttar Pradesh      | 1   | 1  | 23   | 14  |
| West Bengal        | 1   | 2  | 8  | 7   |
| <b>GRAND TOTAL</b> | <b>7</b>  | <b>12</b>  | <b>376</b>   | <b>268</b>  |

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